IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP No. 26(ND)/2008

SECTION: UNDER SECTIONS	397/398 OF TH	IE COMPANI	ES ACT, 2013	
IN THE MATTER OF:				
Mr.Vinod Gupta				
			Petitioner	
M/s Classic Lamp Industries	2.0	/s s.	î	
			Responden	t
Coram:			Order delivered on	23.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)				
For the Petitioner	:-			
For the Respondent	: Ms.Sreenita	Ghosh, Advo	cate	
	ORI	DER		
As in CP No. 24(ND)/20	008			